#### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### IA NO. 980 OF 2018 IN DFR NO. 2478 OF 2018

## Dated: 13<sup>th</sup> August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

#### In the matter of:

Maharashtra State Electricity Distribution Corpn Ltd Versus				Appellant(s)
Maharashtra Electricity Regulatory Commission & Ors				Respondent(s)
Counsel for the Appellant(s) :		Ms. Rimali Batra		
Counsel for the Respondent(s)	:	Mr. M.G. Ramachandran Mr. Shubham Arya Ms. Srishti Thukral Mr.Subir Kumar for R-2 / 0	Cavea	tor

## <u>ORDER</u>

# (Application for Delay in filing)

Learned counsel, Ms. Rimali Batra, appearing for the Appellant, prays for one week's time to file the reply on the objections filed by the Respondent No.2 in the instant application for delay in filing the Appeal.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter on <u>28.08.2018</u> to enable her to file the reply on the objections filed by the Respondent No.2, as agreed by learned counsel appearing for both the parties.

(S. D. Dubey) Technical Member Bn/pr (Justice N. K. Patil) Judicial Member